

**REPORT OF THE COMMITTEE TO HON'BLE NATIONAL
GREEN TRIBUNAL (WESTERN ZONE) PUNE**

In the matter of Original Application No. 56/2021 (WZ)

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of the Original Application No. 56/2021 (WZ).

In the said order Hon'ble National Green Tribunal has directed that, A Committee is to be constituted for causing inspection of the plant run by M/s. Shri Balaji Anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. Tal-Miraj, Dist-Sangli.

Accordingly, for formation of the committee an office note was generated. Copy of the office note is attached as **ANNEXURE-I**.

After approval of the office note, following committee was constituted vide letter dated 20/08/2021. Copy of the letter is attached as **ANNEXURE-II**.

Following is the committee constituted:

1. Shri. Samir Shingate,
Sub Divisional Officer, Sub Division, Miraj, - Member.
(Representative of District Magistrate,
District Sangli. Respondent No. 4.
2. Dr. Ravindrakumar Tate, - Member.
Medical Officer Health
Representative of Commissioner,
Sangli Miraj and Kupwad City Municipal
Corporation Sangli. – Respondent No. 7.
3. Shri Ravindra B. Andhale - Member.
Regional Officer, Maharashtra Pollution Control
Board, Kolhapur. -- Respondent No. 5.
4. Shri. Subhash Arage, - Member.
Asst. Area Manager,
Representative of Official/s of Maharashtra
Industrial Development Corporation (MIDC)

This office has issued a notice to Respondent No.1 for causing inspection to the industry by letter bearing No. MPCB/RO/KOP/210820 FT-0196, dated 20.08.2021. Copy of the said notice is attached as **Annexure-III**.

Accordingly, the committee visited the site of M/s. Shri. Balaji Anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. Tal-Miraj, Dist-Sangli. on 23rd August, 2021.

Following members of the committee were present for joint inspection:

1. Shri. Samir Shingate,
Sub Divisional Officer, Sub Division, Miraj, - Member.
(Representative of District Magistrate,
District Sangli. Respondent No. 4.
2. Dr. Ravindrakumar Tate, - Member.
Medical Officer Health
Representative of Commissioner,
Sangli Miraj and Kupwad City Municipal
Corporation Sangli. – Respondent No. 7.
3. Shri Ravindra B. Andhale - Member.
Regional Officer, Maharashtra Pollution Control
Board, Kolhapur. -- Respondent No. 5.
4. Shri. Subhash Arage, - Member.
Asst. Area Manager,
Representative of Official/s of Maharashtra
Industrial Development Corporation (MIDC)

Observations in brief:

1. It is found that Plot No. L-57, MIDC, Kupwad belongs to M/s. Rajdhani Spinning Mill Pvt. Ltd.. This plot is subdivided into four different units. Single electric power supply and water supply is available to all the four units and is in the name of M/s Rajdhani Spinning Mill Pvt. Ltd.
2. Industry is operating without sub-letting permission from MIDC. MIDC has proposed legal action against M/s Rajdhani Spinning Mill Pvt. Ltd.
3. Industry has not obtained permission for consent to Establish / Operate from Maharashtra Pollution Control Board and is operating illegally.
4. Industry has not provided treatment facility for effluent generated from Caustic / Nitric acid bath and is discharging the same into soak pit.
5. Board has started process of initiating legal action against the above said industry.

	Grounds of the Applicant	Committee Observations
	<p>The Respondent No. 1 herein is clearly violating the environmental laws and operating the said unit without having necessary consent and permission from the respective authorities.</p>	<ol style="list-style-type: none"> 1. Industry has not obtained consent to Establish / operate for anodizing / powder coating activities. Industry is operating illegally. 2. Industry has not obtained subletting from MIDC till date. 3. Industry has not obtained permission from District Industrial Center, Sangli.
	<p>Due to illegal dumping of the untreated toxic effluents from a industry of Respondent No. 1 the permanent, irreversible damage caused to the environment and ecology of the river Krishna.</p>	<p>Same as above.</p>
	<p>Due to powder coating unit of The Respondent No. 1 causing air pollution the surrounding areas. Also, the Respondent No. 1 has not installed any firefighting system for the prevention and control of fire.</p>	<p>The unit is carrying out buffing activity without provision of dust collector.</p>
	<p>That the Respondent No. 1 has not setup any STP or ETP in the industry. Also, there no CETP facility provided by the MIDC Kupwad hence the Respondent No. 1 discharging untreated industrial toxic effluents in the MIDC drain which flows into river Krishna for a period of more than five years with the due knowledge and collusion of the regulatory agencies and with the permanent, irreversible damage caused to the environment and ecology of the river Krishna system.</p>	<p>The industry does generate trade effluent from the process. However, no treatment is provided for the same and is discharged into soak pit. A common septic tank for four units within the premises of M/s. Rajdhani Spinning Mill Pvt. Ltd. Is provided.</p>

Submitted for issuance of further necessary directions / order, please.

Ravi 23/8/2021
Ravindra B. Andhale,
Regional Officer,
M.P.C.Board, Kolhapur

MM 23/08
Dr. Ravindrakumar Tate,
MOH. Sangli Miraj and Kupwad City
Corporation, Sangli.

S Arage
Subhash T Arage,
Assistant Area Manager,
M.I.D.C, Sangli

MM 23/08
Samir M. Shingate,
Sub Divisional Magistrate,
Sub Division, Miraj,

MAHARASHTRA POLLUTION CONTROL BOARD

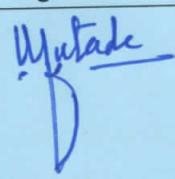
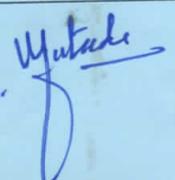
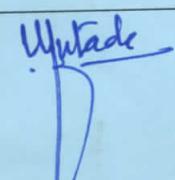
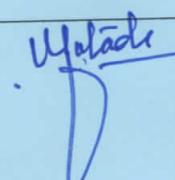
SUB REGIONAL OFFICE, SANGLI

NGT Matter/Time Bound.

Docket Sheet.

Sub:- Constitution of Committee for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. And M/s. Shree Balaji anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad.

- Ref: 1. Hon'ble NGT Order dtd. 03-08-2021 in the Original Application No. 55/2021 (WZ).
2. Hon'ble NGT Order dtd. 03-08-2021 in the Original Application No. 56/2021 (WZ).

Sr.No.	Date	Sent to	Remarks.	Sing.
1.	18-08-2021	The Hon'ble District Magistrate, District Sangli.-Respondent No.4	For approval.	
2.	18-08-2021	The Hon'ble Commissioner, Sangli Miraj and Kupwad City Corporation. Sangli.- Respondent No.7	For approval.	
3	18-08-2021	The Regional Officer, Maharashtra Pollution Control Board, Kolhapur. - Respondent No.5	For approval.	
4	18-08-2021	Official/s of Maharashtra Industrial Development Corporation (MIDC)	For approval.	

Maharashtra Pollution Control Board,
Sub Regional Office, Sangli.

Date:- 18/08/2021.

NGT Matter/Time Bound.
OFFICE NOTE.

Sub:- Constitution Committee for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. And M/s. Shree Balaji anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad.

Ref: 1. Hon'ble NGT Order dtd. 03-08-2021 in the Original Application No. 55/2021 (WZ).
2. Hon'ble NGT Order dtd. 03-08-2021 in the Original Application No. 56/2021 (WZ).

Sir,

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of in the Original Application No. 55/2021 (WZ). And Original Application No. 56/2021 (WZ).

In the said order Hon'ble National Green Tribunal has directed that, A Committee is to be Constituted for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. And M/s. Shree Balaji anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad.

Accordingly, the Committee comprising of the following.

1. District Magistrate, District Sangli. – Respondent No. 4.
2. Commissioner, Sangli Miraj and Kupwad City Municipal Corporation Sangli. – Respondent No. 7.
3. Regional Officer, Maharashtra Pollution Control Board, -- Respondent No. 5.
4. Official/s of Maharashtra Industrial Development Corporation (MIDC)

The said committee after putting the first respondent on notice, cause inspection of the units used for factory premises of respondent No.1 and submit as to alleged letting of untreated effluents into MIDC drain which in turn, flows into the river Krishna.

This is submitted for your perusal of approval for further order in this regard please.

D.A. As above.

Wantede
18/08/21
(Navanath S. Awatade)
Sub-Regional Officer, Sangli.

- Approved.
- SDO, Miraj to visit the factory as representative of district collector, Sangli.

The Hon'ble District Magistrate,
District Sangli.
- Respondent No.4.

[Signature]
18/8

PA/SK- 3324
Date- 18/08/2021

Dr. Tate (MOH) is appointed as representative of corporation to visit.

The Hon'ble Commissioner,
Sangli Miraj and Kupwad City Corporation. Sangli.
- Respondent No.7

[Signature]
2008
COMMISSIONER,
Sangli Miraj Kupwad
Municipal Corporation

The Regional Officer,
Maharashtra Pollution Control Board, Kolhapur.
- Respondent No.5

Official/s of Maharashtra Industrial Development Corporation (MIDC)

Sh Jaywant wavel, AAM
will represent the jt visit ~~on~~
from MIDC side.

[Signature]
20/8/21
Executive Engineer
M.I.D.C. Division. Sangli.

E.E. (Sangli)
MIDC, Sangli.
OUTWARD/IFMS/
Date:- 20 AUG 2021
D44051

E.E. (SANGLI)
MIDC, Sangli.
INWARD/IFMS/
Date:- 20 AUG 2021
D44044

ANNEXURE-II

OFFICE ORDER

No. MPCB/ROK/210820 FT-: 0196

Date: 20/08/2021

- Sub: Constitution Committee for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad and M/s. Shree Balaji Anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad.
- Ref: 1.Hon'ble NGT Order dt. 03-8-2021 in the Original Application No.55/2021(WZ)
2.Hon'ble NGT Order dt. 03-8-2021 in the Original Application No.56/2021(WZ)
3.Office Note approved on 18-08-2021 by Hon'ble District Collector, Sangli.

Sir,

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of in the Original Application No. 55/2021 (WZ). And Original Application No. 56/2021 (WZ).

In the said order Hon'ble National Green Tribunal has directed that, A Committee is to be constituted for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. And M/s. Shree Balaji anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. Tal.Miraj, Dist-Sangli.

Accordingly, the Committee comprising of the following.

1. Sub Divisional Officer, Sub Division, Miraj, - Member.
(Representative of District Magistrate, District Sangli.
Respondent No. 4.
2. Dr. Tate, - Member.
Medical Officer Health
Representative of Commissioner, Sangli Miraj and
Kupwad City Municipal Corporation Sangli.
- Respondent No. 7.
3. Regional Officer, Maharashtra Pollution Control - Member.
Board, Kolhapur. -- Respondent No. 5.
4. Shri. Jaywant Wavare, Asst. Area Manager, - Member.
Representative of Official/s of Maharashtra Industrial Development
Corporation (MIDC)

You are requested to make it convenient to attend the joint inspection of the above said units on dtd. 23-08-2021 at 12.30 pm positively.

Ravi 20/8/2021

(Ravindra Andhale)
Regional Officer, Kolhapur.
Maharashtra Pollution Control Board

Copy submitted for information to :-

1. Member Secretary, Maharashtra Pollution Control Board, Mumbai.
2. The Joint Director, (WPC) Maharashtra Pollution Control Board, Mumbai.

Copy to :-

The Sub Regional Officer, Maharashtra Pollution Control Board, Sangli.
2/- For information and further necessary follow-up.

Copy Submitted for information and necessary action please.

1. Sub Divisional Officer, Sub Division, Miraj,
2. Dr. Ravindra Tate, Officer Health,
Sangli Miraj and Kupwad City Municipal Corporation Sangli.
3. Shri. Jaywant Wavare,
Asst. Area Manager, Maharashtra Industrial Development Corporation, Sangli.

ANNEXURE-III

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.

TEL. NO. (0231) 2652952,
2660448

FAX No. (0231) 2652952

E-MAIL:
ROKOLHAPUR@MPCB.GOV.IN



UDYOG BHAVAN,

NEAR COLLECTOR OFFICE,

KOLHAPUR - 416 003.

WEBSITE:HTTP://MPCB.MAH.NIC.IN

No. MPCB/RO/KOP/ FTS-0198

Date: 20 / 08 /2021

To,
M/s. Balaji Anodizing,
Plot No. L-57, Near New Diamond Cold Storage,
MIDC Kupwad. Tal-Miraj, Distr-Sangli.

Sub:- Notice for causing inspection of your unit

- Ref: 1. Hon'ble NGT Order dtd. 03-08-2021 in the Original
Application No. 56/2021 (WZ).
2. Office Note approved on 18-08-2021 by Hon'ble District
Collector,
3. Committee constituted vide letter No. FTS-0196

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of in the Original Application No. 56/2021 (WZ). And directed to cause inspection of your unit by committee constituted vide above ref. No.3. Copy enclosed.

In view of above you are directed to take notice of the same and instructed to keep all the relevant information/documents for inspection of the committee scheduled on dtd. 23-08-2021 at 12.30 pm without fail. Failing of which further necessary legal actions will be initiated against your unit which may be noted.

Ravi 20/8/2021

(Ravindra Andhale)
Regional Officer, Kolhapur.
Maharashtra Pollution Control Board

Copy submitted for information to :-

1. Member Secretary, Maharashtra Pollution Control Board, Mumbai.
2. The Joint Director, (WPC) Maharashtra Pollution Control Board, Mumbai.

Copy to :-

The Sub Regional Officer, Maharashtra Pollution Control Board, Sangli.
2/- For information and further necessary follow-up.

MAHARASHTRA POLLUTION CONTROL BOARD
SUB REGIONAL OFFICE, SANGLI.

Tel. No. (0233) 2672032,
2675932
Fax No. (0233) 2672032
E-mail:
srosangli@mpcb.gov.in



UdyogBhavan,
Behind Tata Petrol Pump,
Vishrambag, Sangli - 416 415.

Joint Inspection Report

1. Name & Address of the Industry:- M/s. Shri Balaji Anodizing
Pl. no. L-57, MIDC Kupwad
Dist. Sangli.
- E-mail :- babubhaicdave@gmail.com
- Phone no. :- 9867477333
2. Ind. Category :- RISSI
3. Consent Status-Valid up to :- Not obtained
4. Date of visit :- 23/08/2021
5. Name of Industry Representative:- Shri. Babubhai Dave
6. Visited by :- 1. Shri. S. Shingate - SDO Miraj Dist. Sangli
2. Shri. R. Andhale - RO MPCB Kolhapur
3. Shri. R. Tate - M.O. Health SRIKC Sangli
4. Shri. S. Arage - Asst. Man. MIDC Sangli
5. Shri. N. Awatade - SRO MPCB. Sangli
6. Shri. Dr. R. Matkar - FO MPCB. Sangli
7. Production with capacity :- 1] Anodizing - 12.0 MT / ~~12~~ months.
2] Powder coating - As per order
3] Buffing - As per order.

:2:

8. Raw material with quantity :- 1] Black Powder - 300.0 Kg/day
2] Aluminium - 12.0 MT/day

9. Water Consumption : Dom: - 0.5 CMD Ind.: - 0.5 CMD

10. Effluent Generation : Dom: - 0.3 CMD Ind.: - 0.2 CMD
[Monday]

11. WPC Status

DE: - Septic tank/ Soak pit provided/Not provided

IE: - Primary/ Secondary/ Tertiary Treatment/Not provided/ NA

12. APC Status

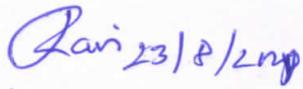
:- Not provided.

13. Observations:- As per Hon'ble NOT order dtd. 23/08/2021 in the O.A. 56/2021 (WZ) the committee has visited on 23/08/2021. The observations are as under.

1. The industry is in operation since 11/07/2017 & engaged in mfg. of Anodizing activities with powder coating & Buffing activities.
2. The industry has neither applied nor obtained consent to establish and consent to operate from MPCB.
3. The industry has not provided any ETP for treatment of industrial effluent and not provided to Anodizing section, powder coating and buffing section.
4. Industry has not obtained membership of CHWTSDF, for disposal of hazardous waste.
- 5.

: 3:

5. The unit has using electric supply from the connection of M/S. Rajdhani spinning mills Pvt. Ltd. PI. NO. L-57, MIDC Kupwad, sangli however, subletting not approved from MIDC authority.
6. The traces of effluent discharged into gutter has been observed but the same was found not substantial quantity.
- 7.


 [Shri. R. Andhale]
 R.O. MPCB sangli

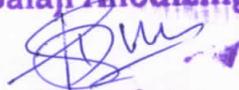

 [Shri. S. Shingate]
 SDO, Miraj


 [Shri. R. Tate]
 M.O. Health
 SMKC, sangli


 [Shri. S. T. Arage]
 Asst. Area Man.
 MIDC


 [Shri. N. S. Awatade]
 SRO, MPCB sangli


 [Dr. R. R. Mattar]
 F.O. SRO
 MPCB, sangli

Shri Balaji Anodizing

Proprietor
 [Shri. Babubhai Dave]
 Prop. of unit.